

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH):

(a) and (b). (1). National Research Development Corporation of India, New Delhi.

Part-time

Tenure of the Board

From

To

1. Chairman	14-11-80	13-11-82
2. Official Directors	1-10-80	30-9-83
3. Non-official Directors.	30-9-81	30-9-83

2. Central Electronics Ltd. Sahibabad.

Tenure of the Board

Part-time

From

To

1. Chairman	20-6-81	19-6-83
2. Official Directors	11-11-80	10-11-82
3. Non-official Directors	19-3-81	18-3-83

There is no subsidiary under the above two Public Sector Undertakings.

(c) and (d). The policy of the Govt. is to appoint to the Boards of public enterprises member of proven ability having faith in the public sector from industry, commerce, administration etc. No special reservation for nomination as non-official Directors/Part-time Directors for Scheduled Castes/Scheduled Tribes in Public Sector Undertakings has been prescribed.

Failure of schemes under tribal sub-Plan

2167. SHRI BHEEKHABHAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that scheme framed under Tribal Sub-Plan

areas have hopelessly failed to achieve two fold objectives under tribal Sub-Plan strategy;

(b) if so whether any review or assessment will be made by the Government;

(c) whether Government have constituted any steering committee to review the implementation of the schemes;

(d) whether any tribal representatives have been included as non-official members in the said committee; and

(e) whether any full-time special officer of the grade of Joint Secretary has been appointed to oversee the implementation of the schemes?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS
(SHRI NIHAR RANJAN LASKAR):

(a) No, Sir.

(b) Does not arise. However, reviews and assessment are continually made in the context of Annual Plan exercises, recommendations of the Commission for Scheduled Castes and Scheduled Tribes, Commissioner for Scheduled Castes and Scheduled Tribes and the Parliamentary Committee on the welfare of Scheduled Castes and Scheduled Tribes.

(c) Though there is no formal committee appointed for the purpose, the Home Ministry and the Central Ministries make periodic reviews.

(d) Does not arise. However, Tribes Advisory Councils exist in ten states, i.e. Andhra Pradesh, Bihar, Gujarat, Himachal Pradesh, Madhya Pradesh, Maharashtra, Orissa, Rajasthan, Tamil Nadu and West Bengal. These Councils composed of a total membership of 20 has about seventy five per cent Scheduled Tribe M.L.As as members. Secondly, the concerned States have constituted state level committees to which Scheduled Tribe representatives have been nominated.

(e) In the Ministry of Home Affairs, an officer of the grade of Joint Secretary looks after tribal development matters including implemental aspects exclusively.

Functioning of nuclear power station in India

2168. SHRI NAVIN RAVANI:

SHRI MOHAN LAL PATEL:

Will the PRIME MINISTER be pleased to state:

(a) the number and places of nuclear power stations functioning in India;

(b) whether they are functioning satisfactorily;

(c) the details of the power generated in each station;

(d) whether Govt. are planning to be self sufficient in Nuclear Power; and

(e) if so, what steps are being taken to achieve the goal?

THE MINISTER OF STATE IN THE
DEPARTMENTS OF SCIENCE AND
TECHNOLOGY, ELECTRONICS AND
ENVIRONMENT AND OCEAN DEVELOPMENT (SHRI C. P. N. SINGH):

(a) The Tarapur Atomic Power Station and the Rajasthan Atomic Power Station are the two operating nuclear power stations in the country.

(b) Their performance is under constant review and necessary remedial action is taken as and when required.

(c) As of June 15, 1982 the Tarapur Atomic Power Station had generated over 23000 million units since it began commercial operation; Unit-I of the Rajasthan Atomic Power Station had generated over 5800 million units and Unit-II over 600 million units.

(d) and (e). It is the intention of the Govt. to make the nuclear power programme as self dependent as possible. Even now most of the inputs for an atomic power station are indigenous.

बिहार में बरामद किये गये हथियार और
विस्फोटक पदार्थ

2169. श्री रीतलाल प्रसाद वर्मा:
क्या गृह मंत्री यह बताने की कृपा करेंगे
कि :

(क) बिहार में जनवरी, 1982 से अब तक स्थान वार किन-किन व्यक्तियों से कितने-कितने बम, आग्नेयशास्त्र, राकेट तथा अन्य विस्फोटक सामान बरामद किये गये हैं ;